

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP NO.107(ND)/2016

IN THE MATTER OF:

Subhash Manocha & Ors. Petitioners
Vs.
M/s. Columbus International Shoes Pvt. Ltd. & Ors. Respondents

Order under Sections 241/242 & 59 of the Companies Act

Order delivered on 22.01.2018

Coram:

**CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President**

**Sh. S.K. Mohapatra,
Hon'ble Member (T)**

For the Applicant/Petitioner : Ms. Vasudha Sen, Ms. Ranjana Roy Gawai,
Mr. Vivek Kumar, Advocates

For the Respondent : Mr. A.S. Chandhiok, Sr. Adv.
Ms. Manmeet Arora, Mr. Tarang Gupta, Adv.
Mr. Sharad Rajwanshi, CS

Mr. Nesar Ahmad, PCS
Mr. Rohit Chaudhary, Adv. for all the respondents
Except R-1

ORDER

For Order, see C.P. No.85(ND)/2016.